

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CAA-253(PB)/2017**

**IN THE MATTER OF:**

**M/s Compact Colonisers Pvt. Ltd. & Jindal Exports Ltd. .... APPLICANT / PETITIONER**

**SECTION:**

**Under Section 230-232**

**Order delivered on 13.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER :- Mr. Suman Kumar, Advocate**

**For the RESPONDENT :-**

**ORDER**

Learned Counsel for the petitioner is present and seeks for short adjournment. Let the matter be posted on 20<sup>th</sup> September 2017.

Sd/-

**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

Sd/-

**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**